

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 292 of 2014 &
IA No. 25 of 2015 & IA No. 216 of 2016**

Dated: 5th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Co. Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Apporva Mishra
Ms. Pallavi Mohan
Mr. Janmali M

Counsel for the Respondent(s) : Ms. Aparna Vohra for R.1

Mr. Vivek Tankha, Sr. Adv.
Ms. Iti Agarwal for R.2

ORDER

As agreed by learned counsel for the parties, list the matter
for hearing on **23.09.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson